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O.A. No. 301 of 2009

Order dated: 23.03.2010

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (A)

Heard Mr. T.Rath, Ld. Counsel for the applicant and Mr. S.Behera, Ld. Counsel appearing on behalf of Mr. S.B.Jena, Ld. Additional Standing Counsel for the Respondents.

Mr. T.Rath, Ld. Counsel for the applicant has filed a memo dated 22.03.2010 for withdrawal of the Original Application as the applicant's grievance has already been redressed by the Respondents.

Recording the above, the O.A. is dismissed as withdrawn.

  
MEMBER (A)